

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-119/2001/ 2583 /A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Shri Dhruvajyoti Mahanta,
Member, MACT,
Kamrup (M).

Dated Guwahati the 11th June, 2021

Sub: **Station leave permission.**

Ref:- Your letter No. 251 Dated 07.06.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave on 12.06.2021, along with permission to use the official vehicle, at your own cost from the morning to the evening of 12.06.2021, has been granted.

Yours faithfully,

sdr

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-119/2001/ 2584 /A, dated 11.06.2021

Copy to:

1. The Project Manager, Gauhati High Court.

[Signature]

JT.REGISTRAR (VIGILANCE)